## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3172 ANSWERED ON:13.12.2011 RURAL SPORTS PROGRAMME Ananth Kumar Shri ;Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of schemes being run under the Rural Sports Programme alongwith the names of agencies through which the said programme is being undertaken;

(b) the details of funds allocated/released by the Government for organising the said programme in the country including Gujarat during each of the last three years and the current year alongwith the names of agency through which the funds have been allocated, State-wise;

(c) the criteria for allocation of funds for the implementation of the said programme along with the funds utilized by the State Government during the said period, state-wise;

(d) whether the Government is considering revision of the norms of this programme; and

(e) If so, the details thereof and the reasons therefor?

## Answer

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme is being implemented through the State Governments/UTs. Under the scheme, playfields are developed in all the village and block panchayats across the country in a phased manner. Further, rural sports competitions are conducted annually at block, district and state level through the State Governments/UTs including Nehru Yuva Kendra Sangathan (NYKS). The national level competitions are conducted through Sports Authority of India (SAI).

(b) Under the PYKKA scheme, Rs. 682.95 crore has been released to States/UTs including NYKS during the period from 2008 -09 to 2011-12 (upto 31st October, 2011), for development of playfields and conduct of annual competitions. The state-wise details are given at Annexure-I(a) & I(b).

(c) Grant-in-aid is released to States/UTs as per the funding norms of the scheme and upon submission of proposals complete in all respects by the States/UTs. The details of funding norms are given at Annexure-II. Utilization of funds by the State Governments for the last three years (from 2008 -09 to 2010-11) are given at Annexure-III.

(d) No, Madam.

(e) Does not arise.